

have already taken necessary steps to reduce delays in billing.

Implementation of suggestions of Expert Committee of West Bengal Re. Textile Mills

5488. SHRI N. E. HORO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the report has been submitted by the Expert Committee of West Bengal appointed by Government regarding the Textiles Mills of the State ; and

(b) if so, the steps taken by Government to implement the suggestions contained therein ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) The Committee submitted its preliminary report on 18-2-69.

(b) On the basis of the report submitted by the Expert Committee in respect of three units and the individual reports in other cases, the State Government requested the Textile Commissioner to undertake techno-economic survey of the mills in appropriate cases and in other cases advised the management to secure additional funds from the State Financial Corporation on fulfilment of the terms and conditions stipulated in the reports. The extent of funds required for setting up a State Textile Corporation being large, the state Government have suggested a modified pattern of capital structure for the proposed Textile Corporation of the State which is under consideration of the Government of India. Pending decision of the formation of a State Textile Corporation, the State Government have been negotiating with Banks and Financial Institutions for securing finances for some of the sick units. In a few cases, the State Government invested an equity and decided to stand guarantee for bank loans. Steps have also been taken in a number of cases to have investigations under the Industries (Development and Regulation) Act instituted and so far reports of the Investigation Committee in respect of a few cases have been received and the same are under examination of Government.

Revised Fourth Plan for Gujarat

5489. SHRI JADEJA : Will the Minister of PLANNING be pleased to state :

(a) whether a proposal was sent by the Government of Gujarat to the Central Government to enlarge the Fourth Five Year Plan for Gujarat ; and

(b) if so, its salient features and the decision taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) No, Sir.

(b) Does not arise.

Public Call Offices in Jamnagar Villages

5490. SHRI JADEJA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware that villages in Jamnagar and Halar Districts of Gujarat are deprived of the Telephone facilities of Public Call Offices ; and

(b) if so, the steps taken or proposed to be taken by Government in the matter ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) : (a) All places of administrative/public importance in Jamnagar and Halar districts of Gujarat with the exception of Lathipur have been provided with telephone facility. The proposal to open a public call office at Lathipur will be considered after the extra departmental branch office at that place is converted to Sub-Post office.

(b) Telephone facilities are being provided wherever the proposals are financially viable. In cases which are unremunerative, the Public Call Offices are opened on rent and guarantee basis if some interested party indemnifies the department against loss.

Financial Assistance to Gujarat to Solve Problem of Unemployment Among Engineers

5491. SHRI JADEJA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government of Gujarat